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Title: Introduction of the Right to Access of Judicial Proceedings and Information Bill, 2016.

SHRI RAJEEV SATAV (HINGOLI): I beg to move for leave to introduce a Bill to provide for access to judicial proceedings of the Supreme Court and its Benches by prescribing digital recording of all judicial proceedings and making them available online to the public in general to foster greater accountability and for matters connected therewith.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for access to judicial proceedings of the Supreme Court and its Benches by prescribing digital recording of all judicial proceedings and making them available online to the public in general to foster greater accountability and for matters connected therewith."

The motion was adopted.

SHRI RAJEEV SATAV : I introduce the Bill.

HON. SPEAKER: Item 34; Dr. Kirit Somaiya – not present.

15.31 1/2 hours